

above. [Placed in Library.
See No. LT—7746/84]

Annal Report etc. of Hindustan Latex Limited, Trivandrum; Central Council for Research in Homoeopathy, New Delhi etc. etc. for the Year 1982-83

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of the section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Hindustan Latex Limited, Trivendrum, for the year 1982-83.

(ii) Annual Report of the Hindustan Latex Limited, Trivendrum, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library, See No. LT—7747/84].

(3) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Council for Research in Homoeopathy, New Delhi, for the year 1982-83 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library, See No. LT—7748/84].

(4) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Institute of Homoeopathy, Calcutta, for the year 1982-83 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library, See No. LT—7749/84].

(5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Reports and Audited Accounts of the All India Institute of Medical Sciences, New Delhi, and the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1982-83 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. L.T.—7750/84].

(6) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Reports and Audited Accounts of the Central Research Institute for Yoga, New Delhi, for the period from 18th February, 1980 to 31st March, 1983, within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. 7751/84].

(7) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1982-83 within the stipulated period of nine months after the close of the

Accounting Year. [Placed in Library. See No. LT—7752/84.]

Annual Report etc. of the Indian Railway Construction Limited, New Delhi and the Rail India Technical and Economic Services Limited, New Delhi for 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) (i) Review by the Government on the working of the Indian Railway Construction Company Limited, New Delhi, for the year 1982-83.
- (ii) Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—7753/84]
- (2) (i) Review by the Government on the working of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1982-83.
- (ii) Annual Report of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the

Comptroller and Auditor General thereon. [Placed in Library. See No. LT—7754/84].

Annual Report etc. of the National Institute of Public Cooperation and Child Development, New Delhi for the year 1982-83 and Addendum to the resolution dt. 19.12.83 i.e. Indian National Code for protection and Promotion of breast-feeding breast-feeding.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Co-operation and Children Development, New Delhi, for the year 1982-83.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—7755-84].
- (3) A copy of the Addendum* (Hindi and English versions) to the Resolution dated the Indian National Code for Protection and Promotion of Breast-feeding. [Placed in Library. See No. LT—7756/84].

*The resolution was laid on the Table on the 22nd December, 1983.